



# THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

## LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

### [ For Wednesday,7th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 11:00 AM]

BEFORE:

**JOINT REGISTRAR (JUDL.) MR. CHINMOY BARUAH**

**COURT NO: 111**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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#### ORDERS

1	WP(C)/5861/2015	MD. KHALIL AHMED TALUKDAR and 80 ORS <b>Versus</b> THE STATE OF ASSAM and 5 ORS,	MR.D GOGOI MR.S BORTHAKUR MR.P K BORA	GA, ASSAM(R1-3) MRS.V L SINGHSC,PWDNH.andBld.R-4and5 SC, PWD (ROADS)(R3 & 4)
2	Review.Pet./107/2016	MOJMUL HOQUE BARBHUIYA <b>Versus</b> LAILA KHATUN BARBHUIYA and 5 ORS	MR. A R SIKDAR MR. M H TALUKDAR MR. S ALAM	SC, ELEMENTARY EDUCATION
3	WP(C)/5088/2016	HASMAT ALI and ANR <b>Versus</b> THE STATE OF ASSAM AND 11 ORS	DR.B AHMED MR.A ROSHID MR.M HUSSAIN MR.A K AZAD	GA, ASSAMR1-7
4	WP(C)/1288/2022	MRS. ARIFA BEGUM <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	GA, ASSAM
5	WP(C)/7324/2022	MD. ARIF ANSARI AND 6 ORS. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR G N SAHEWALLA MD ASLAM MR. P DEKA MR M SAHEWALLA MR H K SARMA MS K BHATTACHARYYA	GA, ASSAM MR. A K GUPTA (R6) MR. R S MISHRA (R6) SC, REVENUE

LEAVE NOTE OF ADVOCATES FOR 07/02/2024

1)	MR. K N CHOUDHURY	22-01-2024	To	07-02-2024
2)	MRS N BARUAH	27-01-2024	To	15-03-2024
3)	MR M J QUADIR	07-02-2024	To	12-02-2024
4)	MR. A K HANNAN	07-02-2024	To	12-02-2024
5)	MS. A BHATTACHARYYA	29-01-2024	To	07-02-2024
6)	MR. M A CHOUDHURY	01-02-2024	To	10-02-2024
7)	MR. R K BHATRA	01-02-2024	To	16-02-2024
8)	MR J CHOPRA	10-02-2024	To	17-02-2024
9)	MR. V K CHOPRA	10-02-2024	To	17-02-2024
10)	MR. P. CHOUDHURY	02-02-2024	To	10-02-2024
11)	MR. H L MAURYA	05-02-2024	To	31-03-2024
12)	MR D K DAS	09-02-2024	To	16-02-2024
13)	MR D K MISHRA	08-02-2024	To	09-02-2024

14)	MR B PRASAD	08-02-2024	To	09-02-2024
15)	MS. B CHOUDHURY	05-02-2024	To	12-02-2024
16)	MR S K SARKAR	07-02-2024	To	07-02-2024
17)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
18)	MR M Z AHMED	08-02-2024	To	09-02-2024
19)	MS B DUTTA	08-02-2024	To	09-02-2024
20)	MR. A M DUTTA	08-02-2024	To	09-02-2024
21)	MS SUPRIYA DASGUPTA	12-02-2024	To	20-02-2024
22)	MS.SHOMA DASGUPTA	12-02-2024	To	20-02-2024
23)	MR. L C DEY	09-02-2024	To	21-02-2024
24)	MS. D GHOSH	08-02-2024	To	09-02-2024



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BEFORE:

**DEPUTY REGISTRAR (BENCH) - MR. KAUSTUVMANI GOSWAMI**

**COURT NO: 115**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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#### ORDERS

1	MC/1151/2015 IN MAC.APP ____/2015	THE NATIONAL INSURANCE CO. LTD. <b>Versus</b> SMTI PLABITA @ RAKHEE BHUYAN and 7 ORS,	MR.A J SAIKIA MR.N N BHUYAN MR.U K DUTTA MR.B KAKATI MR.K BORA	MR.S S SHARMA(R-6) MR.T J MAHANTA(R-1&4) MS.L SHARMA(R-6) MS.P BHATTACHARYA(R-1&4) MD.A KHAN(R-1&4) MR.B J MUKHERJEEER-6 MS.M KALITA(R-1) MR.A BARUA(R-1&4)
2	MFA/17/2021	NATIONAL INSURANCE COMPANY LTD. <b>Versus</b> NOOR NOBI ALI AND ANR.	MS R D MAZUMDAR MR. S P SHARMA MS. C MOZUMDAR	MR M AHMED (r-1) MR. M HUSSAIN (r-1)
3	Cont.Cas(C)/476/2023	MD. ALTAB UDDIN <b>Versus</b> DR. SUMAN BHOWMIK AND 5 ORS	MR. A K DUTTA	
4	WP(C)/4964/2023	PRANAB KR. DAS <b>Versus</b> ASSAM CO-OPERATIVE APEX BANK LTD AND 20 ORS	MRS A K CHOUDHURY MR M CHOUDHURY	SC, THE ASSAM CO OPERATIVE APEX BANK LTD.
5	WP(C)/18/2024	M/S A K DAS AND SONS <b>Versus</b> UNION OF INAID AND 6 ORS.	MR. D DAS SR. ADV MR. K MOHAMMED MS S SHARMA MR. INDRAJIT BHUYAN	GA, ASSAM SC, NHAI MRS S BARUAH DY.S.G.I.

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